

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No. 48 of 2020

IN THE MATTER OF:

N. Sekhar Reddy & Ors.

...Appellants

Versus

Telangana Family Club & Resorts Pvt.

Ltd. & Ors.

...Respondents

Present:

For Appellant:- Ms. Ankita Agarwal, Advocate.

For Respondent:-Mr. Divyanshu Rai, Advocate for R-1,6

O R D E R

24.02.2020 At request of the Appellant side, the matter is adjourned to **28th,**
February, 2020.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)